

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1271
ANSWERED ON:03.08.2006
DELINKING OF WINE AND BEER FROM HARD LIQUOR
Tripathy Shri Braja Kishore

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Joint Working Group set up by the Government has recommended delinking of wine and beer from hard liquor for excise policy and taxation purposes;
- (b) if so, the details thereof; and
- (c) the action taken by the Government on the said recommendation?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (c): A draft Model Excise Act for alcoholic beverages and alcohol was prepared by an Inter-Ministerial Group including representatives from States and later circulated to various States/UTs. Alcoholic beverages sector is a State subject and accordingly, States/UTs frame their own policies and excise regime. The issue of delinking wine and beer from hard liquor is presently under consideration of Government.